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Serial No. of Order	Date of Order	Order with Signature	
		Counter to rejoinder. Respective submission of the learned counsels with regard to the averments made in the ^{counter to the} rejoinder will be taken up at the time of passing of the orders in the OAs. J. Som 4/12/97 Vice-Chairman S. A. L. with Member (Adl.) In view of order dated 4.5.98 passed in common order, the application is held to be without any merit and the same is rejected. No costs. J. Som 4.5.98 Vice-Chairman S. A. L. with Member (Adl.) 4/5/98	Counter by R-2 Filed. Rejoinder to the said counter filed, but copy not served. Counter by R-1 not filed. Memo by R-1 not filed. ad 71 to 13.11.97 For hearing. Adj to 28.11.97 For hearing. 27-11-97 Bench

4.5.98